

17

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.426/BB/2018	For hearing (moved)	Sec 252	M/s Neuro Products (India) Pvt Ltd	V Sreedharan & Associates, PCS	ROC	ROC report received

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

PETITIONER/s: **PRADEEP B KULKARNI**
9986771214

Neuro Products
(India) Private Limited

Pradeep

RESPONDENT/s :

ORDER

Heard Shri Pradeep B.Kulkarni, learned counsel for the Petitioner. Post the case on
05.09.2018

Member(T)

Prema Murray - Steno

Member (J)